

benefitting Drought Prone Areas Programme (DPAP) has been considered in the Ministry of Water Resources. The AIBP scheme formulated for the Twelfth Plan proposes CA for projects benefits DDP areas on a par with those benefitting DPAP areas, however, modification of the AIBP norms is required. The scheme requires clearance from Expenditure Finance Committee (EFC) and the Union Cabinet.

(c) Yes, Sir.

(d) Modifications to the Accelerated Irrigation Benefits Programme (AIBP) requires clearance from Expenditure Finance Committee (EFC) and the Union Cabinet.

Artificial Recharge Projects

2626. SHRI DILIP KUMAR TIRKEY: Will the Minister of WATER RESOURCES be pleased to state:

(a) the status of Artificial Recharge Projects in Odisha during 2003-04;

(b) whether four Projects have been completed;

(c) whether presently 14 Artificial Recharge Projects costing Rs. 4.064 crores are being implemented by the Directorate of GWS&I under the Centrally Sponsored Scheme of Eleventh Five Year Plan through the Central Ground Water Board; and

(d) whether these projects would be completed during 2012-13?

THE MINISTER OF WATER RESOURCES (SHRI HARISH RAWAT): (a) and (b) Four Artificial Recharge Projects, sanctioned under the Central Sector Scheme of "Study of Recharge to Ground Water" during the Eleventh Plan, were implemented by the Directorate of Ground Water Survey and Investigation (GWS&I), Government of Odisha during 2003-04. These four projects have since been completed.

(c) Presently, 14 Artificial Recharge Projects costing Rs. 4.6436 crore and sanctioned during Twelfth Plan under 'Ground Water Management and Regulation' scheme of Central Ground Water Board are being implemented by the Directorate of GWS&I in the State of Odisha.

(d) The implementing agency, Directorate of GWS&I, Government of Odisha have informed that the projects are likely to be completed by the end of 2012-13.